

HIGH COURT OF UTTARAKHAND, NAINITAL.

NOTIFICATION

No. 373 /UHC/Admin. A/2018

Dated: December 03 , 2018.

In terms of the sub-rule (1) of Rule 3 of "The Designation of Senior Advocate Rules, 2018", Sri Tanveer Alam Khan, designated Senior Advocate of the Court is hereby nominated as a member of the Permanent Committee under the Senior Advocates' category for designation of Senior Advocates.

By order of Hon'ble the Chief Justice

Sd/-
(Pradeep Pant)
Registrar General

No. 5666 /UHC/Admin. A/2018

Dated: December 03 , 2018.

Copy forwarded for information and necessary action to:

1. Secretary General, Supreme Court of India.
2. P.P.S. to Hon'ble the Chief Justice.
3. P.S./ P.A. to Hon'ble Judges of the Court with the request to place the notification for His Lordships kind perusal.
4. Advocate General, Government of Uttarakhand, Nainital.
5. President, High Court Bar Association, Nainital.
6. Secretary, Bar Council of Uttarakhand, Nainital.
7. Principal Secretary (Law) cum-L.R., Government of Uttarakhand, Dehradun.
8. All the Registrars of the Court.
9. I/c N.I.C. High Court of Uttarakhand, Nainital with the request to upload the same on the website of High Court of Uttarakhand, Nainital.
10. Director, Printing & Stationery, Government Press, Roorkee, District Hardwar for publication of the Notification in the next Gazette of the Uttarakhand.
11. Guard file.


03.12.2018
Deputy Registrar